

86
2-2-16

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

MOST IMMEDIATE

No. _____/DHC/Gaz./NJA/Trng./2016

Dated _____

From

The Registrar General
High Court of Delhi
New Delhi

To

Dr. Geeta Oberoi
Professor (Director In-Charge), National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696766]

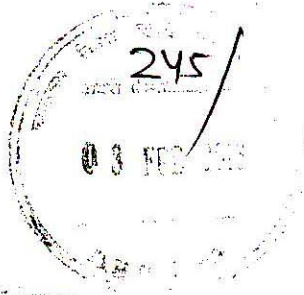
Sub : Nomination of Judicial Officers for programmes to be held in the months of January & February, 2016 at National Judicial Academy, Bhopal.

Madam,

I am directed to refer to this Court's letter No. 6890/DHC/Gaz./NJA/Trng./2015 dated 28.12.2015, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to exempt the following officers of Delhi Higher Judicial Service and Delhi Judicial Academy from attending the programmes mentioned against their names, scheduled to be held at National Judicial Academy, Bhopal:-

S.No	Programme No.	Programme Name	Period	Name of the officer exempted
1.	P-972	Workshop on ICT Tools and Usage	19.02.2016 to 21.02.2016	Mr. A.K. Chawla, District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
2.	P-973	Workshop on Development of Specific Modules for the SJAs	22.02.2016 to 26.02.2016	Mr. L.K. Gaur, Director (Administration), Delhi Judicial Academy, Delhi

Signature
3/2/16
Ho (Gaz. Br.)



Yours faithfully,

(Devendra Singh)
Deputy Registrar (Gaz.-I)
for Registrar General

443-444

Endst. No. _____/DHC/Gaz./NJA/Trng./2016

Dated : 2/2/16

Copy forwarded for information to :-

- (i) Mr. A.K. Chawla, District & Sessions Judge (HQs), Tis Hazari Courts, Delhi with reference to his letter dated 18.01.2016.
- (ii) The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi-78 with the request to inform Mr. L.K. Gaur accordingly.

(Devendra Singh)
Deputy Registrar (Gaz.-I)